

Provision for Unauj medicines in C. 6. H. S.

2932. SHRI S. S. AHLUWALIA.

SHRJ SOHAN LAL DHUSIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the budget provisions made for Unani medicines in C. G. H. S. during the Ja4 five year, year-wise;

(b) the quantity of Unani medicines supplied by each of the supplying companies indicating their names, addresses during the last five years;

(c) the reasons for placing orders for more than 50 per cent of the orders with Mis, Unani and Company, Delhi and M/s. lar Dawakhana, Delhi; and

(d) what steps Government propose to take to rationalise the system of procurement of Unani. medicine?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The year-wise budget for Unani Medicines in CGHS, Delhi, during the last five years is as follows: —■

Year	Amount
1981-82	₹ 6, 00, 000
1982-83	5, 50, 000
1983-84	9, 35, 000
1984-85	7, 50, 000
1985-86	9, 00, 000

(b) The information is being collected and will be laid on the Table of the House.

(c) and (d) The purchase is made as per prescribed procedure on the recommendations of the Purchase Advisory Committee.

Sanskrit Vidyapeeth, Delhi

2933. SHRI RAM NARESH KUSHAWAHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

!

(a) whether it is a fact that a CBI inquiry was conducted during 1970—72 into

the allegations made against the Principal, Delhi Sanskrit Vidyapeeth and a report was submitted to the Government on the 7th February, 1973;

(b) whether it is also a fact that a Departmental inquiry was also conducted against the said Principal by Dr. Gopal Shai'ma and Shri Ved Prakash; and

(c) if so, what are the details of the findings of these inquiries and what action has been taken by Government thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Yes, Sir.

(c) The findings of the inquiry officer were examined in the then Ministry of Education and Social Welfare. The examination revealed that the allegation that Dr. Mandan Mishra had made payment to scholars without actually paying the amount had not been proved; the amount figuring in the charge sheet was drawn by Dr. Mishra under the mistaken notion that he was entitled to it; the Vidyapeeth did not sustain any financial loss and the irregularities were more in the nature of delayed payments; and the irregularities that took place were not specially contrived by Dr. Mishra but were in the nature of inadequacies on account of his being ignorant about the rules. ■

On the basis of the examination it was decided to communicate to Dr. Mandan Mishra the displeasure of the Chairman of Shri Lai Bahadur Shastri Sanskrit Vidyapeeth Sabha. The displeasure was communicated on 19th November, 1976 along with an admonition that he will not commit similar lapses again.

Deemed University-status to Kendriya Sanskrit Vidyapeeths at Delhi and Tirupati

2934. SHRI RAM NARESH KUSHAWAHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government propose to accord "Deemed University"